

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.02.2020 (MONDAY)**

**COURT III**

**11:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
<b>2.</b>	Comp. App. (AT) (Ins) No. 1211 of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt Ltd. Through the interim Resolution Professional Konduru Prashanth Raju & Anr.	Karan Malhotra	Abhishek Malhotra
<b>3.</b>	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd & Ors.	Aaditya A. Pande	Manish Jha-R4
<b>4.</b>	Comp. App. (AT) (Ins) No. 19 of 2020	Ujwal Gupta, Director of Greenworld International Pvt. Ltd. & Ors. Vs. Italimpianti Orfi Spa & Ors.	Vijay Nair	
<b>5.</b>	Comp. App (AT) (Ins) No. 76 of 2020	State Bank of India Vs. Metenere Ltd.	Ankur Mittal	
<b>6.</b>	Comp. App (AT) (Ins) No. 81 of 2020	Pankaj Lakhamshi Soni Vs. Sand Stone Constructions	Samir Malik	Girish B. Kedia
<b>7.</b>	Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Amit Pawan	Shikhil Suri- R1&R2
<b>8.</b>	Comp. App. (AT) (Ins) No. 93 of 2020	Rayappa Chinnuswamy Vs. HNS Chits Pvt. Ltd.	S. Ravi Shankar	

## **For Admission (After Notice)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt. Ltd	Akshat singh	M. Anil Kumar
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		<b>With</b>		
10.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. <b>With</b>	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2
11.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy <b>With</b>	Priyanka	Aakriti Dhawan
12.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
13.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. <b>With</b>	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
14.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. <b>With</b>	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
15.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
16.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP <b>With</b>	Ashish Rana	Nakul Sachdeva
17.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors. <b>With</b>	Manish Shekhari	Nakul Sachdeva
18.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors. <b>With</b>	Manish	Nakul Sachdeva
19.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr. <b>With</b>	Ashish Rana	Nakul Sachdeva
20.	Comp. App (AT) (Ins) No. 1519 of 2019	UCO Bank Vs. Abhijit Guhathakurta & Ors. <b>With</b>	B. Dubey	Nakul Sachdeva
21.	Comp. App (AT) (Ins) No. 01 of 2020	Slipco Constructions Pvt. Ltd. Vs. EPC Constructions India Ltd. & Ors. <b>With</b>	Harsh Gurbani	Nakul Sachdeva

22.	Comp. App. (AT) (Ins) No. 13 of 2020	Sathyam Orocon Pvt. Ltd. & Ors. Vs. EPC Constructions India Ltd. & Ors. <b>With</b>	Harsh Gurbani	Akarshan Sahay
23.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd. <b>With</b>	AAkarshan Sahay	Arijit Mazumdar
24.	Comp. App. (AT) (Ins) No. 42 of 2020	Gujarat Maritime Board Vs. Abhijit Guhathakurta Resolution Professional of EPC Constructions India Ltd & Anr. <b>With</b>	Gursharan H. Virk	Rohan Malik-RP
25.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors. <b>with</b>	Atul Shanker	Nakul Sachdeva- R1
26.	Comp. App. (AT) (Ins) No. 134 of 2020	Government of India, Through Office of the Assistant Commissioner, GST & Central Tax, Cuttack – II Division Vs. Abhijit Guhathakurta, Resolution Professional, EPC Constructions India Ltd. & Ors.	Prasenjeet Mahapatra	Pratishtha Vij
27.	Comp. App. (AT) (Ins) No. 1194 of 2019	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand- R1 Gaurav Bharadwaj-R2 Ankit Singal-R4 Harish Kr. Tripathi-R5
28.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt. Ltd & Ors.	Dhruv Gupta	Gurcharan Singh- R1
29.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. <b>With</b>	Mithun Shashank	
30.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
31.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt Ltd & Ors	Ankur Kashyap	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R-NSE)
<b>2.</b>	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R-CCI)
<b>3.</b>	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Zoheb Hussain
<b>4.</b>	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain
<b>5.</b>	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. <b>With</b>	KartikNagarkatti	Avinash Sharma (R-CCI)
<b>6.</b>	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
<b>7.</b>	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
<b>8.</b>	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India &Ors. <b>With</b>	MaliniSud	Avinash Sharma (R-CCI)
<b>9.</b>	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs.	Aditi Sharma	Avinash Sharma (R-CCI)

		Competition Commission of India & Ors. <b>With</b>		
10.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-CCI)
11.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
12.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
13.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
14.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
15.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
16.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
17.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-1)

<b>18.</b>	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
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**By Order**

**-sd/-  
Registrar**